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Title: Need to introduce a new pension scheme for employees of public sector enterprises.

SHRI CHARLES DIAS (NOMINATED): The employees from various State/Central Government Public Sector enterprises are not brought under the purview of any Centre/State Government service pension scheme. After long years of service, when they retire, suddenly they are plunged into a pathetic atmosphere unable to make both ends meet as these retired employees are eligible only for a meagre sum of Rs. 265/- to Rs. 1500/- as monthly pension under employee's pension scheme 1995, without any revision, increase or D.A. for several years.

Besides above, the employees of Government Boards and Corporations are paid 50% of their last drawn pay plus applicable dearness allowance as monthly pension with periodical revision. To make it more precise, a Government employee who is drawing a monthly pay ranging from Rs. 10,000/- to

Rs. 60,000/- prior to his retirement gets an amount between Rs. 5000/- to

Rs. 30,000/- as monthly pension in addition to other monetary benefits while a retired employee from a public sector enterprises gets a maximum of Rs. 1500/- only as pension even if he had been drawing ten to sixty thousand rupees per month while in service. This disparity is not only unjust but practically put thousands of retired employees to financial hardships in their old age and their dependants also suffer. It is high time the Government intervene by introducing a new pension scheme to the employees of Public Sector enterprises to save them from their plight.